


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.


PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/ 2017	-	Hearing	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<b>K. DUSHYANTHA KUMAR, PCS. 93412 23937</b>	<b>COUNSEL FOR PETITIONER</b>	

PCS for petitioner is present.

Heard her. List it for consideration on 18.07.2017.

  
MEMBER (J)